

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:881  
ANSWERED ON:22.11.2007  
INTER MINISTERIAL GROUP ON GREENFIELD AIRPORTS  
Saradgi Shri Iqbal Ahmed

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether an inter-Ministerial Group set up to recommend principles, guidelines and licensing conditions for Greenfield airports, has recommended that mandatory approval for such airports is not required except in special cases;
- (b) if so, the details and the main recommendations made by the Committee;
- (c) whether the State Governments want to set up Greenfield Airports themselves;
- (d) if so, whether the Union Government has finalized draft guidelines and licensing conditions for Greenfield airports in the country; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a) to (e): A new policy for Greenfield Airports is under formulation and discussion.